

Shashikant Dhamne

B.Com (Hons), LLB (Gen), FCA, Insolvency Professional

10, Shreeban Society, Opp. Police Ground
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Reg. No.: IBBI/IPA-001/IP-P00237/2017-18/10466

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email: ssdhamne@yahoo.co.in**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF AOKI LABORATORY INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	AOKI Laboratory India Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	08/04/2015
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U29253MH2015FTC263372
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1 & 2 Floor, Kagalwala House, Plot No 175, Behind Metro House CST Road, Kalina, BKC, Sanatacruz(E) Mumbai - 400098, Maharashtra, India.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	26/11/2019
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Shashikant Shravan Dhamne , Address: 10, Shreeban, Opp. Police Ground, F. C. Road, Shivajinagar, Pune - 411016, Maharashtra, Email: ssdhamne@yahoo.co.in Telephone no.: 020-25665551 Registration No: IBBI/IPA-001/IP-P00237/2017-18/10466
8	LAST DATE FOR SUBMISSION OF CLAIM	26/12/2019

Notice is hereby given that **AOKI Laboratory India Private Limited** has commenced voluntary liquidation on 26th November 2019.

The stakeholders of **AOKI Laboratory India Private Limited** are hereby called upon to submit a proof of their claims, on or before 26th December 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Shashikant Shravan Dhamne

Date: 26th November 2019

Place: Pune

